Name of the Corporate Debtor: VILSONS ROOFING PRODUCT PRIVATE LIMITED; Date of Commencement of CIRP: 27-10-2023; List of Creditors as on: 08-10-2025; Name of IP: Ms. Vandana Garg; Process Number: 1; Last 5 digitof registration number: 10058

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	406297331	1	406297331	67.29	0	0		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	56	4457027	51	1987905	0.33	0	1808866	660256	NA
7	Operational creditors (Government Dues)	3	82358577	3	82358577	13.64	0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	41	348803692	25	109907028	18.20	0	17016273	221880391	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	3690344	2	3234223	0.54	0	177440	278681	NA
Total		103	845606971	82	603785064	100.00	0	19002579	222819328	